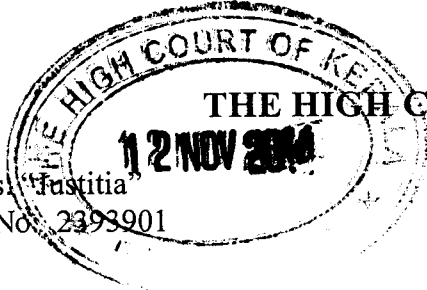


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102752



Tel. Address: "Iustitia"
Telephone No. 2393901

ERNAKULAM
KOCHI - 682 031
Post Box No.2600
Dated.11/11/14

SHORT QUOTATION NOTICE

No : H7/92516/2014 THE HIGH COURT OF KERALA

Sealed quotations are invited for the recaning works of ratten chairs, steel chairs and foot rests in the High Court for a period of one year. Quality cane should be used in the caning work and having standard durability.

The envelopes containing the quotation should bear the superscription, "H7/92516/2014, Quotation for the recaning works of ratten chairs, steel chairs and foot rests for the High Court of Kerala", and should be addressed to, The Registrar (Administration), High Court of Kerala, Ernakulam.

Intending quotationers may submit the quotations on their own papers. Last date for receipt of quotations is 20/11/14 upto 2.00 p.m. Late quotations will not be accepted.

The quotations will be opened at 3.00 p.m. on 20/11/14 in the presence of such of the quotationers or their authorized representatives who may be present at that time.

Details of the requirements and other details can be obtained free on request from the H Section, High Court of Kerala till 20/11/14 upto 2.00 p.m.

(By Order)

A. Krishnan Nair
Assistant Registrar,
For Registrar (Administration)

Copy To.

1. The Section Officer, Computer Cell, High Court
2. The N.I.C., Computer Cell, High Court
3. The File